

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 264 of 2013

Dated : 6th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Steel Authority of India Ltd. ... Appellant(s)
Versus
Damodar Valley Corporation & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Tulika Mukherji

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **6th March, 2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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